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Central Administrative Tribunal

Principal Bench

R.A. No. 53 of 1999
M.A. No. 429 of 1999
O.A. No. 544 of 1993

New Delhi, dated this the 4th October, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. Kuldip Singh, Member (J)

In the matter of

Ratan Singh Vs. Commissioner of Police & Anr.

Commissioner of Police & Anr. .. Review Applicants

(By Advocate: Shri Vijay Pandita)

Versus

Shri Ratan Singh .. Review Respondent

(None appeared)

O R D E R (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Vijay Pandita prays for permission to withdraw the Review Application No. 53/99 filed by Commissioner of Police seeking review of the order dated the 30th August, 1998 in O.A. No. 544 of 1993. Permission is granted and the R.A. together with M.A. No. 429 of 1999 is dismissed as withdrawn.

Kul
(Kuldip Singh)
Member (J)

/GK/

Adige
(S.R. Adige)
Vice Chairman (A)